

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : Comp.Appeal/23/2023
NAME OF THE PETITIONER(S) : SLTT India Pvt Ltd
NAME OF THE RESPONDENTS : RoC, Chennai
UNDER SECTION : Sec 252(3) of CA, 2013

ORDER

Ld. Counsel Ms. Savitha G for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for the Respondent.

RoC report is available on record.

Arguments heard.

Orders Reserved.

Sd/-

VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)